

**DIVISION BENCH**

**ITEM NO.1**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA (CAA) No.10/ALD/2024  
(First Motion)**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 5<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>OBEETEE LIMITED PRIVATE LIMITED</b>	<b>RETAIL WITH PRIVATE LIMITED</b>	<b>PRIVATE OBEETEE</b>
<b>UNDER SECTION</b>	<b>230/ 232 OF COMPANIES ACT, 2013</b>		

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Shashi Kant Gupta, with  
Sh. Ankit Kumar Singh, PCS(s)

*: For the Applicant Companies*

**ORDER**

Ld. Authorized Representative for the Applicant Companies is present through VC.

- 1. Arguments heard. Order reserved.**

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

**5<sup>th</sup> July, 2024**

*Kavya Prakash Srivastava  
(Stenographer)*